

District and Sessions Judge, Central, THC Due to unavoidable circumstances Ld PO will hold the Court by virtual hearing & NOT physical hearing
 IN THE COURT OF Ms. Deepali Sharma
 Additional Sessions Judge

Criminal Cause List Dated 11-09-2020 Total Cases:9

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<u>Misc. cases/purpose</u>					
1	SC		35/2020 B	STATE Vs. NOOR ALAM	301 /2018 (Nabi Karim)
2	SC		256/2020 B	STATE Vs. MISHABUDDIN	191 /2019 (Sadar Bazar)
<u>Prosecution Evidence</u>					
3	SC		733/2017 J/C	STATE Vs. JATIN @ CHANNU	316 /2017 (Sarai Rohilla)
4	SC		841/2017 B	STATE Vs. BASHIR AHMAD	316 /2017 (Nabi Karim)
5	SC		95/2019 J/C	STATE Vs. ANKIT	404 /2018 (Nabi Karim)
6	SC		397/2019 B	STATE Vs. CHANDAN	79 /2019 (Sadar Bazar)
<u>Statement of Accused</u>					
7	SC	25/2015	27206/2016 B	STATE Vs. RAHUL	51 /2015 (Timar Pur)
<u>Defence Evidence</u>					
8	SC		20/2018 B	STATE Vs. SHIM RAM	4 /2017 (Roop Nagar)
<u>Misc. Arguments</u>					
9	SC	110/2015	28431/2016 J/C	STATE Vs. BHAGWAN SAHAI MEENA	628 /2015 (Railway Main Delhi)
<u>Judgment</u>					
10.	SC	536/17		slv Sanjeev	8/17 (SMRS).